

(17)

Order/Judgement despatched
to applicant, respondent (s)
on 31/8/95

12/09/95

Dated = 27-11-95

C.P. No. 159/95
filed for order
on 27-11-95

Shri B. Ranganathan for
Shri S.R. Atre for the applicant.

Issue notice to the
respondents to file a reply to

2/11/95

C.P. No. 159/95
list the case on 19.1.96.

(P.P. Srivastava)
M(A)

(B.S. Hegde)
M(J)

31) 19.1.1996.

Shri B. Ranganathan
appears on behalf of Shri
S.R. Atre, counsel for the
applicant.

Shri S.S. Kulkarni
for Shri P.M. Pradhan,
counsel for the respondents.

Applicant has filed
C.P. No. 159/95. Respondents
desire to file reply
to the C.P. though they
have complied with the
directions of the Tribunal
vide dated 9.8.1995.

List the case on
23/2/1996.

(M.R. Kolhatkar)
M(A)

(B.S. Hegde)
M(J)

Notice issued to
applicants/respondents on
11/2/95
5/12

Affidavit of
Respondent to C.P.
filed on 29.1.96

NS
30/1/96

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